

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP No.199/241/HDB/2020**

**AND**

**CA 29/2021 & IA (CA) 19/2021 in CP No.199/241/HDB/2020**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. G.V. Reddy

**...Petitioner**

**AND**

Kosher Pharmaceutical Pvt Ltd & Others

**...Respondent**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No.199/241/HDB/2020**

Due to power grid network break down, the hearing could not be conducted.  
Hence, matter adjourned to 11.07.2024.

**CA 29/2021**

**Orders deferred till 11.07.2024.**

**IA (CA) 19/2021**

**Orders deferred till 11.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**